बिलोप्र, खण्डवा, पन्ना और सतना में चार गैर-प्रचालनात्मक हवाई अडडे हैं।

(ख) सरकार अधिकतम कस्बॉ/शहरों के लिए विमान सेवा प्रदान करना चाहती है। परन्त हवाई अडडों की अवस्थिति भ-भाग स्थितियाँ, यातायात संभव्यता तथा आर्थिक साध्यता पर निर्भर करती है। यह बड़े उद्योगों, तीर्थ-केन्द्रों, शहरी जमाव तथा पर्यटक आकर्षण स्थलों की अब स्थिति पर भी निर्भर करती है। चंकि ये तथ्य अलग-अलग राज्यों में भिन्न-भिन्न होते हैं, इसलिए किसी राज्य विशेष के महत्व की अन्य राज्यों से तलना करना कठिन होगा।

Proposal to declare Nandi Hills, Murg Malla as Tourists Centres

2985. SHRI JANARLHANA POOJARY: Will the Minister of TOURISM be pleased to

- (a) whether Government propose to declare Nandi Hills near Bangalore and Murg Malla at Chintamani in Kolar district as tourist centres; and
- (b) if so, whether Government propose to take steps for their development?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI SRIKANTA) JENA): (a) and (b) The identification of tourist centres is primarily the responsibility of the State/Union Territory Governments. The Government of Kamataka has identified Nandi Hills near Bangalore as a place of tourist interest, but Murg Malla at Chintamani in Kolar District has not been identified as a tourist place.

Staff cars in settlement commission

2986. SHRI GOPALSINH G. SOLANKI: Will the Minister of FINANCE be pleased to state:

- (a) the number of staff cars at the disposal of Settlement Commission (Income Tax & Wealth Tax), New Delhi and the number of drivers appointed by the authorities;
- (b) number of officers entitled to use staff cars in this office;
- (c) how the petrol is consumed every month by all cars, when the number of officers entitled are less than the number of cars available with the said commission: and
- (d) the circumstances under which the fourth car was purchased and driver was also

appointed for the said car, knowing well that the third Member in the said Commission was for a temporary period?

[RAJYA SABHA]

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The Settlement Commission (Income-tax and Wealth Tax). New Delhi has at its disposal four staff cars against which four drivers have been appointed.

- (b) Five officers of the level of Joint Secretary and above are entitled to use staff cars.
- (c) The number of entitled officers is not less than the number of staff cars available with the Commission. Petrol is consumed in accordance with Government instructions on the subject.
- (d) The fourth car was purchased having regard to the number of officials entitled to use the staff car.

Broadcast of Sports programme from National Channel of All India Raido

2987, SHRI RAJ NATH SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer to Starred Question No. given in the Rajya Sabha on 27th February, 1996 and

- (a) the details of sports writings of Shri Atul Kant Tripathi in English and Shrimati Nadira Khan in Hindi:
- (b) the names and credentials of presenters, talkers and experts booked in Khel Parikarma. Khel Ke Maidan Se and Sports Round up programmes at National Channel, Al! India Radio, JLN Stadium, New Delhi along with fees paid to them programme-wise and date-wise from January, 1993 to December, 1994.
- (c) the names of presenters and talkers introduced and banned during the above period;
 - (d) the reasons for imposing the ban?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI C. M. IBRAHIM): (a) The details of sports writings are not maintained.

- (b) The details are given in Statement-I (See below).
- (c) The details are given in Statement-II (See below).
 - (d) Does not arise.

Statement-I

Details of T.V. Sports Programme presented from January, 1993 to December, 1994

		(A) Hindi	(i) Khel Parikarma		
SI. No.	Name of the talker/Credential		(ii) Khel Ke Maindan Se		
		Total book during	kings	Total fees (Rs.) paid during	
		1993	1994	1993	1994
1.	Ghaus Mohd, Sport Writer	1	6	400	4500
2.	C. R. Sawant, Radio Commentator	4	7	1600	5250
3.	Alok Shrivastav, Sports Writer	1	16	400	12000
4.	A. K. Panauli, Presenter, AIR Delhi	1	1	400	500
5.	S. P. Ghildayal, Sports Writer	10	13	4000	9750
6.	Ekta Thani, Sports Journalist	10	18	4000	13500
7.	I. M. Sahai, Radio Commentator	4	13	1600	9750
8.	Rajiv Tiwari, Journalist	1	8	400	6000
9.	A. K. Sharma, Commentator	4	10	1600	7500
10.	Skand Gupta, Radio Commentator	5	-	2000	-
11.	Dharmendra Jain, Sports Writer	1	1	400	750
12.	Avtar Singh Sethi, Radio Commentato	r 5	9	2000	6750
13.	G. S. Chauhan, Freelancer	-	8	-	6000
14.	Ajay Sharma, Sports Journalist	-	4	-	3000
15.	Shivendra Chaturvedi, Freelancer	-	15	-	11250
16.	Gurdev Singh, Sports Commentator	-	1	-	750
17.	Nadira Khan, Sports Reporter		11	-	8250
18.	Vivekanand Joshi, Reporter	-	1	-	750
19.	Hisamuddin Farooqui, Producer,	-	6	-	4500
	Indira Gandhi National Open Universi	ty			
20.	Sushil Jain, Freelancer	-	5	-	3750
21.	Rakesh Khan, Radio Commentator	-	7	-	5250
22.	Kishore Sharma, Ex-Newsreel	-	5	-	3750
	Presenter				
23.	Madhav Chaturvedi, Journalist	-	1	•	750

SI. No.	Name of the talker/Credential	Total bookings during		Total fees (Rs.) paid during	
		1993	1994	1993	1994
1.	Col. J. M. S. Hatter, Newsreader	6	12	2400	9000
2.	Vandana Sharffia, Newsreader	1	7	400	5250
3:	Late C. S. Rao, Sports Editor	3	-	1200	•
4.	Joslyn Martins, Journalists	3	6	1200	4250
5.	Gauri Saxena, Writer	2	٠ 4	800	3000
6.	V. Krishnaswamy, Sports Editor	5	9	2000	6750
7.	Vijayan Bala, Sports Commentator	6	•	2400	-
8.	K. V. Prasad, Journalist	4	11	1600	8250
9.	Rakesh Sharma, Sports Reporter	2	3	800	2250
10.	Uma Venkataraman, Sports Reporter	1	3	400	2250
11.	Nidi Kapoor, Sports Reporter	1	3	400	2250
12.	Ravi Chaturvedi, Sports Commentator	1	1	400	750
13.	Arun Jain, Sports Writer	2	9	800	•6750
14.	Ashish Shukla, Sports Reporter	2	7	800	5250
15.	Vishal Kaul, Journalist	-	3	-	2250
16.	Ritwik Rudra, Freelancer	-	3	-	2250
17.	Shantanu Chatterjee, Freelancer	-	3		2250
18.	Novy Kapadia, Sports Commentator	3	2	1200	1500
19.	Anupam Gulati, Sports Commentator	-	8	-	6000
20.	Pooja Katyal, National Judoka	•	3	-	2250
21.	Manjushree Shekhar Roy, Assistant Director, Sports Authority of India	-	1	•	750
22.	Ravi Kant Singh, Sports Journalist	6	4	2400	3000
23.	Aninya Chakravarthy	-	6		4500

Statement-II

Talkers/Presenters introduced during 1.1.1993 to 31.12.1994

Talkers/Presenters \ were introduced during the period from 1.1.1993 to 31.12.1994. They are as follows:---

Talkers/Presenters in English and their credentials:

- 1. Rakesh Sharma, Commentator
- 2. Vishal Kaul, Sportswriter
- 3. Ritwik Rudra, Preelancer
- 4. Anindya Chakravarty, Sports Commentator
- 5. Shantanu Chatterjee, Freelancer
- 6. Pooja Katyal, National Judoka
- 7. Manjushree Shekhar Roy, Asstt. Director, Sports Authority of India

Talkers/Presenters in Hindi and their credentials:

- 1. G.S. Chauhan, Preelancer
- 2. Shivendra Chaturvedi, Freelancer
- 3. Gurdev Singh, Sports Commentator
- 4. Nadira Khan, Sports Reporter
- 5. Vivekanand Joshi, Reporter
- Hisamuddin Parooqui, Producer, Indira Gandhi National Open University
- 7. Rakesh Khatri, Radio Commentator (Sports)
- 8. Madhay Chaturyadi, Journalist

No talkers/presenters have been banned during the period from 1.1.1993 to 31.12.1994.

Setting up airport at Nawarangpur

2988. SHRI BHAGABAN MAJHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government have a proposal to set up an airport at Nawarangpur Jeypore or any other suitable place in undivided Koraput district of Orissa:
- (b) if so, by when such proposal is expected to be implemented; and
 - (c) the steps taken in the matter?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) No, Sir.

(b) and (c) Do not arise.

Settlement proposals from farmers on outstanding loans in Andhra Pradesh

2989. SHRI YERRA NARAYANA SWAMY: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that branches of nationalised banks are not accepting settlement proposals from farmers on outstanding loans in Andhra Pradesh;
- (b) whether any guidelines have been issued to nationalised banks to receive and scrutinise seriously appeals from farmers; and
- (c) details of such guidelines or norms of functioning issued to branch managers of nationalised Banks?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) Reserve Bank of India (RBI) has reported that while they have not issued separate guidelines for receiving and scrutinising appeals from farmers they have advised banks to have a loan recovery policy which inter-alia sets down the manner of recovery of dues_norms for permitted sacrifice/waivers, factors to be taken into account before considering waivers, decision levels, reporting to higher authorities and monitoring of write-off/waiver cases. All banks, including banks in Andhra Pradesh, are expected to take decisions in individual cases as per their loan recovery policy.

Declaring of entire sindhudurg district as a special tourism area in Maharashtra

2990. SHRI GOVINDRAO ADIK: Will the Minister of TOURISM be pleased to state:

- (a) whether Government of Maharashtra has sent a proposal on the 4th January, 1996 for declaring of entire Sindhudurg District as a special tourism area; and
- (b) the response of the central Government to the above proposal for the development of tourism in the State?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM: (SHRI SRIKANTA JENA): (a) and (b) Yes, Sir. The Government of Maharashtra has proposed to declare the entire district of Sindhudurg as Special Tourism Area. The implications of the proposal have been discussed with the State Government.

Threat to employees of state Bank of Indore from Union Leaders

2991. SHRI PARAG CHALIHA: SHRI GOVINDRAM MIRI: SHRI SHIV CHARAN SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government have received letters from Members of Parliament regarding threats to the employees from Union Leaders of the State Bank of Indore posted at Janakpuri Branch, New Delhi;
- (b) if so, whether the matter has been enquired into, if so, the findings and action taken thereon: